

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 1<sup>st</sup> APRIL, 2024, 12:00 P.M.**

**IA (IBC)/104/GB/2023  
In  
CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri P Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Vishal Ghisulal Jain, RP In (State Bank of India Vs Nayak Infrastructure Pvt. Ltd.)
Under Section	U/r 11 of NCLT Rules, 2016.

For Petitioner (s) :

For Respondent (s) :

Liquidator : Ms. Sudha Sarma, CS

**ORDER**

Ld. Liquidator Ms. Sudha Sarma is present in person. No representation for the Respondents.

List the matter on. **01.05.2024**

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**P Mohan Raj  
Member (Judicial)**